

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 260 of 2013 and**  
**Appeal No. 285 of 2013 & IA-105 of 2014**

**Dated : 1<sup>st</sup> May, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Appeal No. 260 of 2013**

**GVK Industries Ltd. (Phase-I) ... Appellant(s)**  
**Versus**  
**Eastern Power Distribution Co.**  
**of Andhra Pradesh & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. K.V. Mohan  
Mr. K.V. Balakrishnan for APERC

**Appeal No. 285 of 2013 & IA-105 of 2014**

**Transmission Corporation of Andhra Pradesh & Ors. ... Appellant(s)**  
**Versus**  
**Andhra Pradesh Electricity Regulatory**  
**Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan

Mr. K.V. Mohan  
Mr. K.V. Balakrishnan for APERC

**ORDER**

At the request of the learned counsel for the Appellants, post the matter for hearing on **8<sup>th</sup> May, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**